

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 622
168/140(3)/ND/2019

IN THE MATTER OF:

M/s. LIV INN Hotels Pvt. Ltd.

...APPLICANT

Vs.

M/s. Tondon and Mehendra

...RESPONDENT

Section

U/s 140(3)

Order delivered on 26.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:

For the Respondent

:Mr. Ravinder Agarwal, Advocate for
Respondent No. 6.

ORDER

Due to paucity of time, matter is adjourned to 31.10.2022.


(COURT OFFICER)